

# DAILY WISE OBJECTION LIST

(PETITION , APPLICATION , ADDITIONAL DOCS ETC)

Scrutiny Date From 21.09.2022 TO 23.09.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	04-08-2022	Interlocutory Application (I.B.C)	710102063472022	COMPANY PETITION IB (IBC)/334(ND)2018	MRS MANINDER KALRA VS	Rule 11 of NCLT, 2016	23-09-2022	proof of service missed	BRAJA
2	11-08-2022	Interlocutory Application (I.B.C)	710102065532022	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Sec 60(5)	21-09-2022	ticket not allowed on mid vakalatnama	RISHI
3	09-08-2022	Interlocutory Application (I.B.C)	710102064902022	COMPANY PETITION IB (IBC)/711(ND)2020	ATI UTTAM PRASAD SINGH VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	21-09-2022	vakalatnama not clear	ATIUTTAM
4	27-08-2022	Company Appeal (IBC)	710102069862022	COMPANY PETITION IB (IBC)/900(ND)2020	RIDDHISIDDHI METALS BLORE PRIVATE LIMITED VS VIKAS GARG	Sec 42	21-09-2022	page:68 blur not clear,	CA PAVAN KUMAR AGRAWAL
5	27-08-2022	Company Application(Comp anies Act)	710102070002022		QUANTA POWER SOLUTION INDIA PVT LTD VS VIKAS GARG	Rule 11 of NCLT	23-09-2022	main case not link and section wrong and memo party missing	AKSHAY
6	29-08-2022	Interlocutory Application (I.B.C)	710102070382022	COMPANY PETITION IB (IBC)/1565(PB)2018	CROWN BUSINESS PARK TOWER A BUYERS ASSOCIATION VS ATUL KANSAL	Sec 60(5)	21-09-2022	stamp paper affidavit missing and page number not mention in index and sign missing in application page and page number missing application page please contact to registry	honey Khanna
7	28-08-2022	Company Application(Comp anies Act)	710102070082022	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	GANDHARV GOYAL VS SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT	21-09-2022	wrong pdf upload please check according your pdf	HARSHAL KUMAR
8	27-08-2022	Interlocutory Application (I.B.C)	710102069842022	COMPANY PETITION IB (IBC)/375(PB)2018	SH. RAJESH KUMAR GUPTA VS M/S ABW INFRASTRUCTURE LTD	Any other provision - Govt body	21-09-2022	section wrong please choose section any other provision in technical and notary missing stamp paper and affidavit back date	ADITI GUPTA

9	31-08-2022	Interlocutory Application (I.B.C)	710102071042022	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS M/S ABW INFRASTRUCTURE LTD	Regulation 44(2), Liquidation process Regulation, 2016	21-09-2022	double pagination not allowed	Sanampreet
10	31-08-2022	Interlocutory Application (I.B.C)	710102070812022	COMPANY PETITION IB (IBC)/256(ND)2021	BINOD KUMAR SINGH (RP) VS M/S ABW INFRASTRUCTURE LTD	Application under any other provisions-IBC	21-09-2022	stamp paper missing	Binod
11	01-09-2022	Interlocutory Application (I.B.C)	710102071532022	COMPANY PETITION IB (IBC)/1293(ND)2018	SUBRAMANIAN NATRAJAN VS M/S ABW INFRASTRUCTURE LTD	Regulation 44(2), Liquidation process Regulation, 2016	21-09-2022	section wrong according your pdf	RAKESH KUMAR
12	01-09-2022	Interlocutory Application (I.B.C)	710102071442022	COMPANY PETITION IB (IBC)/2624(ND)2019	NATIONAL PRODUCT VS KORTEK ELECTRONICS INDIA LTD	Sec 60(5)	21-09-2022	memo party missed in index and application	MANISH MALHOTRA
13	06-09-2022	Restoration Application (Companies Act)	710102072812022		RED EVENTS AND HOSPITALITY INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	21-09-2022	volume wise index missing and merge into one pdf and main case number missing and section wrong not mention in index ( kindly contact to registry )	CA SUMIT
14	07-09-2022	Company Application(Comp anies Act)	710102073112022	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/40(ND)2022	PURESOFTWARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	23-09-2022	rule wrong according your cover page and page no. 3	ANUBHAV RASTOGI
15	05-09-2022	Interlocutory Application (I.B.C)	710102072532022	COMPANY PETITION IB (IBC)/589(PB)2020	ANIL SYAL VS REGISTRAR OF COMPANIES	Application under any other provisions-IBC	21-09-2022	Pg-399 not clear	MANOHAR MALIK
16	08-09-2022	Interlocutory Application (I.B.C)	710102073312022	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVI ALAMURI VS KERALA WATER AUTHORITY	Application under any other provisions-IBC	21-09-2022	Pg-110-123, not clear page	Bhavana Duhoon
17	07-09-2022	Interlocutory Application (I.B.C)	710102072892022	COMPANY PETITION IB (IBC)/2144(ND)2019	YESHWANT SINGH RAWAT VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	21-09-2022	case type wrong	ANAND
18	09-09-2022	Company Appeal (IBC)	710102073882022	COMPANY PETITION IB (IBC)/73(PB)2017	EMPLOYEE PROVIDENT FUND ORGANIZATION VS VIJENDER SHARMA	Section 42 - Submitted by Government Body	22-09-2022	main sec company appeal ibc under sec 42, and other sec under read with tag in index and page 2, page:195-204 missed, vakalatnama missed, brief of synopsis and list of dates and events missed, etc	Kaushik Kumar Dey
19	11-09-2022	Interlocutory Application (I.B.C)	710102074122022	COMPANY PETITION IB (IBC)/236(ND)2020	PUNEET KAUR THROUGH HER ATTORNEY AMRIT PAL SINGH VS PANKAJ NARANG	Sec 60(5)	22-09-2022	stamp paper and affidavit name mismatch	Legalics Law Offices

20	11-09-2022	Company Appeal (IBC)	710102074132022	COMPANY PETITION IB (IBC)/236(ND)2020	MAHESH CHANDRA SAHU VS PANKAJ NARANG	Sec 60(5)	21-09-2022	wrong e-file( only proof of service uploaded ), wrong case type and wrong section need to file IA, etc	Legalics Law Offices
21	11-09-2022	Interlocutory Application (I.B.C)	710102074242022	COMPANY PETITION IB (IBC)/1059(ND)2018	M/S. SHUBHKAMNA BUILDTECH PVT. LTD. VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	21-09-2022	stamp paper not notarized	Arvind Rathore
22	14-09-2022	Interlocutory Application (I.B.C)	710102074942022	COMPANY PETITION IB (IBC)/460(ND)2020	PRABHAT RANJAN SINGH VS RAMAN RAHEJA	Application under any other provisions- IBC	23-09-2022	section wrong	Prabhat
23	12-09-2022	Interlocutory Application (I.B.C)	710102074372022	COMPANY PETITION IB (IBC)/2976(ND)2019	LUV BHARDWAJ VS FLPL LOGISTICS PRIVATE LIMITED	Sec 60(5)	21-09-2022	section wrong according your pdf	MANOHAR MALIK
24	14-09-2022	Interlocutory Application (I.B.C)	710102074992022	COMPANY PETITION IB (IBC)/900(ND)2020	M/S P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LTD.	Sec 42	21-09-2022	section wrong according pdf Pg- 50,50A	Arijeet
25	15-09-2022	Interlocutory Application (I.B.C)	710102075302022	COMPANY PETITION IB (IBC)/2624(ND)2019	NATIONAL PRODUCTS VS KORTEK ELECTRONICS INDIA LTD	Sec 60(5)	23-09-2022	Pg-6,7 affidavit and stamp paper address not match	MANISH MALHOTRA
26	15-09-2022	Restoration Application (IBC)	710102075552022	COMPANY PETITION IB (IBC)/223(ND)2021	SANJAY AHUJA VS SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Application under any other provisions- IBC	23-09-2022	case type wrong	Brijesh Kumar Tamber
27	20-09-2022	Interlocutory Application (I.B.C)	710102076982022	COMPANY PETITION IB (IBC)/37(PB)2018	FANTASTIC BUILDCON PVT LTD VS SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Sec 60(5)	21-09-2022	section wrong	OM PRAKASJ VIJAY
28	21-09-2022	Miscellaneous Application (IBC)	710102077192022	COMPANY PETITION IB (IBC)/297(PB)2018	ASHWINI VASISHTHA & URMILA VASISHTHA VS INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	22-09-2022	merge into one pdf	ARUN
29	20-09-2022	Interlocutory Application (I.B.C)	710102077042022	COMPANY PETITION IB (IBC)/527(PB)2022	MR.VINAY KUMAR RESOLUTION PROFESSIONAL VS ROHIT AGGARWAL	Application under any other provisions- IBC	21-09-2022	37-39,43-47,49-50,53-54,56-59, not clear page	KARAN KOHLI
30	20-09-2022	Interlocutory Application (I.B.C)	710102076852022	COMPANY PETITION IB (IBC)/204(ND)2021	M/S SUPERTECH LIMITED VS ROHIT AGGARWAL	Sec 60(5)	21-09-2022	26 not clear page and true copy missing in annexure page	ARGUS PARTNERS

31	20-09-2022	Interlocutory Application (I.B.C)	710102076682022	COMPANY PETITION IB (IBC)/22(PB)2018	ARCHANA SINGH VS MR SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	21-09-2022	60-61,65-72,74-77,96-97,98,104-109,111-112,119,124-126,136-137, not clear page and ticket not allowed mid on vakalatnama and court fee 3 rs. missing in vakaltnama	Mohd Farhan Khan
32	20-09-2022	Interlocutory Application (I.B.C)	710102076802022	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARSAI TECHNOLOGIES PRIVATE LIMITED VS ENERGY EFFICIENCY SERVICES LIMITED	Sec 60(5)	21-09-2022	memo party missing	SAMDARSHI
33	20-09-2022	Company Application(Comp anies Act)	710102076702022	COMPANY APPEAL(COMPANIE S ACT)/632(ND)2018	REGISTRAR OF COMPANIES VS REGISTRAR OF COMPANIES	Sec 252 (3)	21-09-2022	page 8 not clear and section not mention in index and section wrong and stamp paper and affidavit missing ticket not allowed mid on vakalatnama and sign missing in application page and income tax and roc service missing	Hari Oum Sharma
34	20-09-2022	Interlocutory Application (I.B.C)	710102076952022	COMPANY PETITION IB (IBC)/304(ND)2022	DEVENDRA UMRAO VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	21-09-2022	main case wrong	Devendra
35	21-09-2022	Interlocutory Application (I.B.C)	710102077272022	COMPANY PETITION IB (IBC)/401(ND)2017	MAGO ENTERPRISES VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	22-09-2022	21-24 not clear page and welfare and court fee missing and sign missing in application page	Siddharth Vasudev
36	20-09-2022	Company Application(Comp anies Act)	710102076992022	COMPANY PETITION (COMPANIES ACT)/87(ND)2021	SUNIL SINGHAL VS SANJAY ARORA	Rule 11 of NCLT	21-09-2022	memo party missing and sign missing in application page and page 9,28-31not clear page and 8,11,13,26-27,translate to english and welfare 25rs. and court fee 1 rs. missing and true copy missing in annexure page	SIDDHARTH SHARMA
37	20-09-2022	Interlocutory Application (I.B.C)	710102077082022	COMPANY PETITION IB (IBC)/1896(ND)2019	RP SUNIL KUMAR AGRAWAL VS RAMESH RAO	Rule 11 of NCLT, 2016	21-09-2022	case type wrong	SUNIL KUMAR AGRAWAL
38	20-09-2022	Interlocutory Application (I.B.C)	710102077102022	COMPANY PETITION IB (IBC)/307(ND)2019	ANIL KOHLI RESOLUTION PROFESSIONAL VS HARYANA STATE INDUSTRIAL	Application under any other provisions- IBC	21-09-2022	99-108,109-110,113, 115-120, not clear page and 114,121, hindi page	ABHISHEK

39	20-09-2022	Interlocutory Application (I.B.C)	710102076742022	COMPANY PETITION IB (IBC)/769(ND)2021	PRADEEP KUMAR RAY VS HARYANA STATE INDUSTRIAL	Sec 12(2)	21-09-2022	62-64 page number not mention in index	PRADEEP KUMAR RAY
40	20-09-2022	Interlocutory Application (I.B.C)	710102076972022	COMPANY PETITION IB (IBC)/271(PB)2017	SUNIL CHOPRA VS WIANXX IMPEX PRIVATE LIMITED	Application under any other provisions- IBC	21-09-2022	memo party missing	Harish
41	20-09-2022	Interlocutory Application (I.B.C)	710102076932022	COMPANY PETITION IB (IBC)/271(PB)2017	SUNIL CHOPRA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	21-09-2022	32-33,37-39,41-42,47,63,95,127-130,204-213,245,247-385,388-389,448-471,482-488,493-511,531-532, not clear page and 555-561 cut page and page number not mention true type copy	Harish
42	20-09-2022	Interlocutory Application (I.B.C)	710102076822022	COMPANY PETITION IB (IBC)/232(ND)2022	MANOJ KULSHRESTHA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	21-09-2022	section not mention index and section wrong and welfare and court fee missing	Manoj Kulshrestha
43	20-09-2022	Interlocutory Application (I.B.C)	710102076812022	COMPANY PETITION IB (IBC)/232(ND)2022	MANOJ KULSHRESTHA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	21-09-2022	welfare and court fee missing and section wrong according pdf	Manoj Kulshrestha
44	20-09-2022	Company Application(Comp anies Act)	710102076672022	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	RAKESH DUTT KAUSHIK VS GHAZIABAD ENGINEERING COMPANY LIMITED	Section 271-272 of the company act 2013 - Govt body	21-09-2022	section wrong and section not mention in index and sign missing in application page and stamp paper and affidavit missing and page 6 translate to english and 10 page not clear and ticket not allowed mid on vakalatnama	Hari Oum Sharma
45	20-09-2022	Interlocutory Application (I.B.C)	710102076762022	COMPANY PETITION IB (IBC)/192(ND)2021	ALOK KUMAR AGARWAL VS ALSTRONG ACP MANUFACTURING INDIA PRIVATE LIMITED	Sec 12(2)	21-09-2022	memo party missing	Nainshree
46	20-09-2022	Miscellaneous Application (IBC)	710102076772022	COMPANY PETITION IB (IBC)/131(PB)2017	M/S AMIT SPINNING INDUSTRIES LIMITED VS BSE LIMITED	IBC Under Sec 10	21-09-2022	nclt heading missing and section wrong and case type wrong and page number missing application page and section not mention in index and wrong arrange page and volume missing and contact to registry	Ramesh Chandra Mishra
47	21-09-2022	Interlocutory Application (I.B.C)	710102077152022	COMPANY PETITION IB (IBC)/376(ND)2020	RELIANCE HOME FINANCE LTD. VS M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Sec 60(5)	22-09-2022		Akhil Sachar

48	21-09-2022	Interlocutory Application (I.B.C)	710102077162022	COMPANY PETITION IB (IBC)/632(ND)2020	RAKESH KUMAR JINDAL (IRP) VS LOKESH KUMAR SINGH AND OTHERS	19(2)	22-09-2022	main case not link with application and 20,23,25,28,not clear page	Sushmita Chaudhary
49	21-09-2022	Company Application(Comp anies Act)	710102077112022	COMPANY PETITION (COMPANIES ACT)/158(ND)2020	NEELAM KHATTRI VS PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Rule 11 of NCLT	22-09-2022	15-17 not clear page	BHARGAVI KANNAN
50	21-09-2022	Interlocutory Application (I.B.C)	710102077292022	COMPANY PETITION IB (IBC)/802(PB)2021	ANITA MONNEE KASHYAP VS RESOLUTION PROFESSIONAL (FOR BANK OF BARODA - MR. ANSHUL GUPTA)	Application under any other provisions- IBC	22-09-2022	welfare 5 rs. missing and stamp paper missing	Vaibhav
51	21-09-2022	Interlocutory Application (I.B.C)	710102077222022	COMPANY PETITION IB (IBC)/550(ND)2020	MR. DALIP NARINDER VS M/S M.K. PRINTECH PRIVATE LIMITED	Application under any other provisions- IBC	22-09-2022	double page numbering after 7 page and memo party missing and section not mention in index	komal Mundhra
52	21-09-2022	Interlocutory Application (I.B.C)	710102077262022	COMPANY PETITION IB (IBC)/822(ND)2021	VIVEK SHARMA RESOLUTION PROFESSIONAL VS RDEVIS ENGINEERS PVT. LTD.	Sec 60(5)	22-09-2022	24-32,77-80,82,84-88,99-112, not clear page and 117-119 cut page	Vivek Sharma
53	13-09-2022	Interlocutory Application (I.B.C)	710102074562022	COMPANY PETITION IB (IBC)/153(ND)2020	PUNJAB NATIONAL BANK VS VINOD RADHAKRSHNAN NAIR	22(3)(b)	22-09-2022	,46-47 fount very small	SANJAY JAIN
54	22-09-2022	Interlocutory Application (I.B.C)	710102077822022	COMPANY PETITION IB (IBC)/59(PB)2018	ARVIND GARG LIQUIDATOR VS VINOD RADHAKRSHNAN NAIR	Application under any other provisions- IBC	23-09-2022	main case wrong	ADITYA
55	22-09-2022	Interlocutory Application (I.B.C)	710102077362022	COMPANY PETITION IB (IBC)/37(PB)2018	FANTASTIC BUILDCON PVT LTD-IN LIQUIDATION VS VINOD RADHAKRSHNAN NAIR	Sec 60(5)	22-09-2022	section wrong	OM PRAKASJ VIJAY
56	22-09-2022	Restoration Application (IBC)	710102077882022		INDIAN BANK VS VINOD RADHAKRSHNAN NAIR	Rule 11 of NCLT, 2016	23-09-2022	main case not link with application and memo party missing and section wrong please choose section rule 11	Ashok Kumar
57	22-09-2022	Interlocutory Application (I.B.C)	710102077942022	COMPANY PETITION IB (IBC)/1671(ND)2019	KOTAK MAHINDRA PRIME LIMITED VS FIVE CORE ELECTRONICS LIMITED	Sec 60(5)	23-09-2022	44-48 not clear page and ticket not allowed mid on vakalatnama	SIDDHARTH BAMBHA
58	22-09-2022	Interlocutory Application (I.B.C)	710102077562022	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS NOT KNOWN	Sec 60(5)	23-09-2022	28,31 not clear page	DINESH CHAWLA

59	22-09-2022	Interlocutory Application (I.B.C)	710102077402022	COMPANY PETITION IB (IBC)/3398(ND)2019	RAJESH KUMAR GOEL VS NOT KNOWN	22(3)a	22-09-2022	memo party missed index and in application need to sign on every pages application need to true copy on every pages annexure	Rajesh
60	22-09-2022	Interlocutory Application (I.B.C)	710102077552022	COMPANY PETITION IB (IBC)/564(ND)2022	SHAKTI EQUIPMENTS PRIVATE LIMITED VS DEEPALI DESIGNS AND EXHIBITS PRIVATE LIMITED	Sec 60(5)	22-09-2022	ib not mention in main case and section not mention in index	Nithish Bangera
61	22-09-2022	Interlocutory Application (I.B.C)	710102077712022	COMPANY PETITION IB (IBC)/996(ND)2020	M/S PRABHATAM ADVERTISING PRIVATE LIMITED VS TULSI NANDAN KANT BANSAL	Rule 11 of NCLT, 2016	23-09-2022	memo party missing and date not verified in affidavit	Sunil Bainsla
62	22-09-2022	Interlocutory Application (I.B.C)	710102077392022	COMPANY PETITION IB (IBC)/1411(ND)2019	RAJESH KUMAR GUPTA VS TULSI NANDAN KANT BANSAL	Application under any other provisions- IBC	22-09-2022	page number missing after 5 page	Rajesh Kumar Gupta
63	22-09-2022	Miscellaneous Application (Companies Act)	710102077812022	COMPANY PETITION (COMPANIES ACT)/153(ND)2020	NIRMALA RAJE MALHOTRA VS CAT AIR PRIVATE LIMITED	Rule 35	23-09-2022	case type wrong and section wrong and memo party missing and affidavit incomplete and date not verified in affidavit	RAJAT ANEJA
64	22-09-2022	Interlocutory Application (I.B.C)	710102077952022	COMPANY PETITION IB (IBC)/31(PB)2018	ASHOK KUMAR GULLA VS CAT AIR PRIVATE LIMITED	Application under any other provisions- IBC	23-09-2022	23,31-33,40 not clear page	Shweta
65	23-09-2022	Interlocutory Application (I.B.C)	710102077992022	COMPANY PETITION IB (IBC)/2185(ND)2019	RAJINDER PRASAD MITTAL VS ARUN CHADHA	Rule 11 of NCLT, 2016	23-09-2022	affidavit back date	KUNAL
66	02-04-2022	Company Petition IB (IBC)	710102025572022		PRUDENT ARC LTD. (PRUDENT TRUST - 5/17) VS BHUPESH STEEL PVT. LTD.	IBC under Sec 7	21-09-2022	irp registration certificate missed, etc	PALLAV
67	10-05-2022	Company Petition (Companies Act)	710102037072022		UNION OF INDIA THROUGH SFIO VS WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec 241 (2)	23-09-2022	No serial no after pg no 61	sfionclt
68	28-05-2022	Company Petition IB (IBC)	710102043032022		STATE BANK OF INDIA VS JAMNA DEVI DHINGRA	Section 95(1)	21-09-2022	page:56, 180, 334-336, 388, 393, not clear, etc	ARV CHAMBERS LAW
69	28-05-2022	Company Petition IB (IBC)	710102043022022		STATE BANK OF INDIA VS SHRI GULSHAN DHINGRA	Section 95(1)	21-09-2022	page:327-329, 381, not clear, 1rs court fee missed on vakalatnama, etc	ARV CHAMBERS LAW

70	28-05-2022	Company Petition IB (IBC)	710102043152022		STATE BANK OF INDIA VS PINKI DHINGRA	Section 95(1)	21-09-2022	page:54, 333-335, 387, 392, not clear, 1rs court fee missed on vakalatnama , etc	ARV CHAMBERS LAW
71	17-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102048832022		K.K. EQUITY LIMITED VS PINKI DHINGRA	Sec. 230-232, Sec 234	21-09-2022	Kindly clear serial no in annexures	GARIMA AHUJA
72	05-07-2022	Company Appeal(Companies Act)	710102052582022		K.K. EQUITY LIMITED VS PINKI DHINGRA	Sec 252 (3)	23-09-2022	Pg no 7,8 missed,pgs not clear 56 to 58,68,75,82 ( kindly upload only final petition and remove extra documents)	Nagendra
73	26-07-2022	Company Petition (Companies Act)	710102060312022		CANARA BANK VS ABAN OFFSHORE LIMITED	Sec. 245	21-09-2022	pgs not clear 155 to 222, kindly annex master index with petition	MATHUR
74	04-08-2022	Company Appeal(Companies Act)	710102063692022		CANARA BANK VS ABAN OFFSHORE LIMITED	Sec 252 (1)	21-09-2022	Pgs wrong arrange 73 to 124	PRADEEPT PATRA
75	06-08-2022	Company Petition IB (IBC)	710102064152022		STATE BANK OF INDIA VS MR. RAJ KUMAR GUPTA	Section 95(1)	21-09-2022	page:405, 407, not clear	Niranjan
76	09-08-2022	Company Petition IB (IBC)	710102064762022		UNITED NEWS OF INDIA WORKERS, UNION VS UNITED NEWS OF INDIA	IBC Under Sec 9	23-09-2022	true copy sign missed on every pages of annexures, etc	RITWIK PARIKH
77	06-08-2022	Company Petition IB (IBC)	710102064162022		STATE BANK OF INDIA VS MR. RAM LAL GUPTA	Section 94(1)	21-09-2022	page:405 not clear,	Niranjan
78	14-08-2022	Company Appeal(Companies Act)	710102066092022		STATE BANK OF INDIA VS MR. RAM LAL GUPTA	Sec 252 (3)	23-09-2022	Memo of parties missed, annex master index after cover pg, wrong income tax advance service, upload only final petition and remove extra documents	Ravi
79	18-08-2022	Company Petition IB (IBC)	710102066772022		SADHNA GOEL VS PUNJAB NATIONAL BANK	Section 94(1)	23-09-2022	page:198 not clear, advocate welfare and court fee has been missplaced ( paste on blank side of vakaltnama ),etc	Navneet



80	23-08-2022	Company Petition (Companies Act)	710102068412022		ANAND VARDHAN AND ANOTHER VS SUKHIJA HOSPITALITY PRIVATE LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT,Sec 252 (3),Section 339,Section 340	21-09-2022	Fees missed of sections 248/250,(contact to registry)	YASHMEET KAUR-601
81	26-08-2022	Company Petition IB (IBC)	710102069422022		SAMRAT VIDEO VISION PRIVATE LIMITED VS SUKHIJA HOSPITALITY PRIVATE LIMITED	IBC Section 59	21-09-2022	counsel details missed on index, memo of parties missed, page:19, 20, 23, 24, 26, 28, 30, 31, 32, 37, 41, 42, 47, 49, 53-65, 81, not clear, etc memo of parties add in index and petition, ( memo of parties = nclt headline , and petitioner details and counsel details )	PUNEET SACHDEV
82	26-08-2022	Company Petition IB (IBC)	710102069662022		ATHENA INDIA HITECH COMPONENTS PRIVATE LIMITED VS MR. VIKAS GARG LIQUIDATOR OF M/S. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	23-09-2022	case type wrong, main case not link, etc	Joshua Samuel/ Christopher
83	26-08-2022	Company Appeal(Companies Act)	710102069602022		ATHENA INDIA HITECH COMPONENTS PRIVATE LIMITED VS MR. VIKAS GARG LIQUIDATOR OF M/S. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 252 (3)	23-09-2022	Nclt name missed in 2nd volume cover pg	Bhupendra
84	29-08-2022	Company Petition IB (IBC)	710102070152022		UNION BANK OF INDIA VS PCL OIL AND SOLVENTS LIMITED	IBC under Sec 7	21-09-2022	volume 1 index missed in volume 1, page:23 cut, page:50, 67, not clear, volume 2 index missed in volume 2, court fee has been misplaced (paste on blank side of vakalatnama )etc	SANJAY BAJAJ

85	30-08-2022	CA(A) Merger and Amalgamation(Companies Act)	710102070602022		ERICSSON INDIA PRIVATE LIMITED VS PCL OIL AND SOLVENTS LIMITED	Sec. 230-232 - Second Motion	23-09-2022	Wrong case type select	RAGHAV CHADHA
86	01-09-2022	Company Petition IB (IBC)	710102071222022		JIWAN PARKASH SAINI VS PCL OIL AND SOLVENTS LIMITED	IBC Section 59	21-09-2022	page:207-208, 225, 227, 275, not clear,	Parag
87	05-09-2022	Company Appeal(Companies Act)	710102072332022		JIWAN PARKASH SAINI VS PCL OIL AND SOLVENTS LIMITED	Sec 252 (3)	21-09-2022	Pg no 26,35 missed, nclt name missed in 2nd volume on cover pg	Bhupendra
88	08-09-2022	Company Petition IB (IBC)	710102073412022		NARENDER STEEL & ALLOYS VS JAI MATA ENGINEERING LIMITED	IBC Under Sec 9	21-09-2022	page:44, 54, 63, not clear, vakalatnama advocate welfare blur, etc	Piyush Kaushik
89	08-09-2022	Company Petition IB (IBC)	710102073262022		AAROH FINANCE AND INVESTMENTS PVT LTD THROUGH MUNISH KUMAR SHARMA LIQUIDATOR VS JAI MATA ENGINEERING LIMITED	IBC Section 59	21-09-2022	SYNOPSIS NOT MENTION IN INDEX	Sanyam Goel
90	08-09-2022	Company Petition IB (IBC)	710102073322022		REETESH KUMAR AGARWAL VS BANSAL DAIMONDS PVT LTD	Application under any other provisions- IBC	21-09-2022	case type wrong	Adarsh
91	07-09-2022	Company Petition IB (IBC)	710102073022022		PRADEEP KUMAR JAIN VS BANSAL DAIMONDS PVT LTD	Section 94(1)	22-09-2022	page:114, 120b, 131, 162, 168, 170-173, 201, 223, 228-229, 229j , 233, not clear, page:132 missed, 234 vakalatnama, advocate welfare and court fee has been missed, 15rs advocate welfare missed, etc	Abhishek Nahta
92	06-09-2022	Company Petition IB (IBC)	710102072862022		COUNFREEDISE RETAIL SERVICE LTD VS VLCC PERSONAL CARE LIMITED	IBC Under Sec 9	21-09-2022	page: blank after 133, 140, page:142, 144, 146, not clear, 25rs advocate welfare missed, etc	Rakshith Srivastava
93	10-09-2022	Company Petition IB (IBC)	710102073962022		GULSHAN GABA VS VLCC PERSONAL CARE LIMITED	Application under any other provisions- IBC	23-09-2022	case type wrong main case not link	Drishti
94	08-09-2022	Company Petition IB (IBC)	710102073532022		RAJSURAJ FINCAP PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	21-09-2022	remove multiple vakalatnama pdf , etc	AWNISH

95	08-09-2022	Company Petition IB (IBC)	710102073332022		REETESH KUMAR AGARWAL VS MKY CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions-IBC	21-09-2022	case type wrong according your pdf	Adarsh
96	10-09-2022	Intervention Petition(Companies Act)	710102073932022		MANJEET SINGH BASI & ANR VS CONTINENTAL CONSTRUCTION LTD ?S	Rule 11 of NCLT	21-09-2022	Brief synopsis/list of dates &&& events misses/wrong section mentioned in soft copy, 3rs court fees missed in vakaltnama	PRATIBHA
97	13-09-2022	Company Petition IB (IBC)	710102074742022		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS MR. ANKUR GUPTA	Section 95(1)	21-09-2022	file not arrange properly, volume wise, index missed, etc contact to registry	Khushboo Shah
98	14-09-2022	Company Petition IB (IBC)	710102075002022		KHUSHBU DYE-CHEM PRIVATE LIMITED VS CHEMICAL SUPPLIERS INDIA PRIVATE LIMITED	IBC Under Sec 9	21-09-2022	25rs advocate welfare missed, page blank after 2, memo of parties missed, petition every pages sign missed, true copy sign missed on every pages of annexures,etc	MOHAMMED
99	13-09-2022	Company Petition IB (IBC)	710102074662022		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS MR. PRADEEP GUPTA	Section 95(1)	21-09-2022	file not arrange properly, volume wise, index missed, etc contact to registry	Khushboo Shah
100	08-09-2022	Company Petition IB (IBC)	710102073382022		POONAM JAIN VS MR. PRADEEP GUPTA	Section 94(1)	22-09-2022	page:15-16 numbering missed, page:86, 104-105, 109, 112, 131, 162, 166, 168, 170-173, 189, 196-199, 201, 223-224, 226-228, 229h-29l, not clear, 156 cut, 10rs advocate welfare missed,etc	Abhishek Nahta

101	16-09-2022	Transfer Petition(Companies Act)	710102075722022		ISHRAT ALI VS COSMOS COOPERATIVE BANK & ANR.	Rule 11 of NCLT	22-09-2022	Wrong case type and wrong sections mentioned in soft copy and technically	Nipun Katyal
102	14-09-2022	Company Petition IB (IBC)	710102075282022		SARITA AGARWAL VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	21-09-2022	page:37-38 not clear, court has been misplaced (paste on blanks side of vakalantma), true copy sign missed on every pages of annexure, etc, contact to registry for single home buyer	SAMIR SAGAR
103	14-09-2022	Company Petition (Companies Act)	710102075062022		SWELECT ENERGY SYSTEMS LIMITED VS GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Application under any other provisions	22-09-2022	Wrong case type and wrong section select,2nd volume separate index missed, pgs not clear 169 ( kindly contact to registry )	PANKAJ
104	14-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102075222022		ST-ERICSSON INDIA PRIVATE LIMITED VS GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec. 230-232, Sec 234	22-09-2022	Wrong pagination after pg no 165, pg no 263.328 missed, valuation report missed	DHRITIMAN
105	16-09-2022	Company Petition IB (IBC)	710102075772022		UNION BANK OF INDIA VS SMT. GEETIKA KWEERA	IBC Under Sec 9	22-09-2022	page:62-64, 74-89, 108-109, 113-119, 202-203, 233-234, 242-246, 260-274, all petition not clear, copy required or typed copy, contact to registry,	EKTA CHOUDHARY
106	16-09-2022	Company Petition (Companies Act)	710102075682022		SANJEEV KHEMKA VS KCL LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Wrong documents uploaded	Vaish Associates
107	15-09-2022	Company Appeal(Companies Act)	710102075432022		SANJEEV KHEMKA VS KCL LIMITED	Sec 252 (3)	22-09-2022	Pgs in hindi 154,156	Siddharth Batra
108	21-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102077312022		RELIGARE BROKING LIMITED VS KCL LIMITED	Sec. 230-232, Sec 234	23-09-2022	Pg no 171 missed	Abhishek Nahta

109	21-09-2022	Company Petition (Companies Act)	710102077122022		YOGESH GUPTA VS UMESH KUMAR GUPTA	Sec. 241(1),Sec 241 (2)	22-09-2022	Fees missed of sections 242,244,246, pg no 70,73 missed, E stamp missed with both supporting affidavit and notarize it, true copy sign missed in annexures,pgs not clear 109,110, pgs cut 176, pgs in hindi 252,278 to 282,287,288,291,294, 25rs welfare missed and 3rs court fees missed in vakaltnama, advance service missed, mentioned respondent company name on top on memo of parties and basic detail	Shubham Paliwal
110	17-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102076152022		DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED VS UMESH KUMAR GUPTA	Sec. 230-232, Sec 234	21-09-2022	Pg no 126,346 missed, pgs not clear 124 to 230,232,233,235,465,485,489,610 to 612, valuation report missed, board resolution missed	Sanjay
111	20-09-2022	Company Appeal(Companies Act)	710102076732022		DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED VS UMESH KUMAR GUPTA	Sec 252 (3)	21-09-2022	Wrong case type select,list of dates &&& events missed,pgs not clear 62,72,75,89,91,92,102,131	TARUN SAINI & ASSOCIATES
112	23-09-2022	Transfer Petition(Companies Act)	710102078092022		ANOOP AGGARWAL VS PRADEEP KUMAR AGGARWAL & ANR.	Rule16(d),NCLT Rules,2016	23-09-2022	Documents incomplete	HITESH SACHAR
113	20-09-2022		0710102002522022/8	COMPANY PETITION IBC (IBC)/69(ND)2022	ISKCON INFRA ENGINEERING PRIVATE LIMITED Vs. CENTRAL BANK OF INDIA	IBC Section 59		True Copy sign missing in the Judgement document	
114	20-09-2022		0710102012742022/1	TRANSFER APPLICATION (IBC)/15(PB)2022	PERPETUAL CAPITAL AND SERVICING PRIVATE LIMITED Vs. RELIGARE FINVEST LIMITED	Rule16(d),NCLT Rules,2016 IBC		True Copy sign missing in Pages 4 to 26 according to PDF	
115	20-09-2022		0710102060622022/2	INTERLOCUTORY APPLICATION (I.B.C)/3820(ND)2022	MUKESH KUMAR JAIN Vs. C.NET COMMUNICATIONS (INDIA) PRIVATE LIMITED	Sec 60(5)		Five rupees Welfare Fee stamp missing in Vakalatnama	

116	20-09-2022		0710102065292022/1	INTERLOCUTORY APPLICATION (I.B.C)/4088(ND)2022	JALESH KUMAR GROVER MONITORING PROFESSIONAL IN THE MATTER OF IREO FIVERIVER PVT LTD Vs. KAILASH JAIN & ORS	Application under any other provisions- IBC		Pages 191,193,198,200,209,211,216,228,231, 240,243,245,258,260,272,274 to 281 according to PDF are in Hindi, Pages 317,331 to 341 according to PDF Not Clear	
117	20-09-2022		0710102065692022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/191(ND)2022	ANSAL PROPERTIES AND INFRASTRUCTURE PVT. LTD. Vs. ANSAL LANDMARK (KARNAL) TOWNSHIP PVT. LTD.	Rule 32		Affidavit msising	
118	20-09-2022		0710102072232019/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2019	APOLLO FINANCE LIMITED Vs.	Sub-section (I) of section 230		Pages 22,27,31,32,35,38 according to PDF Not Clear	
119	20-09-2022		0710102083302020/1	COMPANY APPLICATION(COMPANIES ACT)/457(PB)2020	SUNRAYS PROPERTIES AND INVESTMENTS COMPANY PRIVATE LIMITED Vs.	Application under any other provisions		Pages 22,27,35 according to PDF Not Clear	
120	20-09-2022		0710102087692021/4	COMPANY APPEAL(COMPANIES ACT)/141(ND)2021	INCOME TAX OFFICER WARD 3(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. IN THE MATTER OF MS. AZIMUTH CAOITAL PVT. LTD.	Sec 252 (1) - By Government Body		True Copy sign msising in Pages 13 to 259 according to PDF	
121	20-09-2022		0710102115172020/4	INTERLOCUTORY APPLICATION (I.B.C)/469(PB)2021	ATUL KANSAL Vs. MR. SURENDER VASUDEVA[SUSPENDED DIRECTOR]	Sec 60(5),Sec 66(1)		Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	
122	20-09-2022		0710102115172020/5	INTERLOCUTORY APPLICATION (I.B.C)/469(PB)2021	ATUL KANSAL Vs. MR. SURENDER VASUDEVA[SUSPENDED DIRECTOR]	Sec 60(5),Sec 66(1)		Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	
123	20-09-2022		0710102115172020/6	INTERLOCUTORY APPLICATION (I.B.C)/469(PB)2021	ATUL KANSAL Vs. MR. SURENDER VASUDEVA[SUSPENDED DIRECTOR]	Sec 60(5),Sec 66(1)		Place the Welfare Fee stamp in Blank space in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	
124	20-09-2022		0710102115172020/7	INTERLOCUTORY APPLICATION (I.B.C)/469(PB)2021	ATUL KANSAL Vs. MR. SURENDER VASUDEVA[SUSPENDED DIRECTOR]	Sec 60(5),Sec 66(1)		E-stamp msising, Place the Welfare Fee stamp in Blank spaces in Vakalatnama	
125	20-09-2022		0710102174022019/7	COMPANY APPLICATION(IBC)/242(PB)2020	HARVINDER KUMAR JATANA Vs. RAJIV GOYAL	Sec 43(1) r/w Sec 44 (1)		Pages 33,34,46 according to PDF Not Clear, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	

126	20-09-2022		0710102174022019/8	COMPANY APPLICATION(IBC)/242(PB)2020	HARVINDER KUMAR JATANA Vs. RAJIV GOYAL	Sec 43(1) r/w Sec 44 (1)		Pages 28,29,31 to 34,36 to 41,58,59,61 to 64,68 to 71 according to PDF Not Clear, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
127	20-09-2022		071020000852015/1	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI Vs. BHANDARI BUILDERS PRIVATE LIMITED	Application under any other provisions		True Copy sign msising in Pages 2 to 30 according to PDF, Vakalatnama should not be filed separately;it should be filed in the main Order document	
128	16-09-2022		0710102017752021/6(No. of Docs - 1)		INTUITION REALTY PVT LTD Vs.	Sec. 230-232 - Second Motion	Report	Page 26 according to PDF Not Clear, Pagation wrong after Page 26 according to PDF, One page also Not Clear	
129	16-09-2022		0710102017752021/7(No. of Docs - 1)		INTUITION REALTY PVT LTD Vs.	Sec. 230-232 - Second Motion	Report	Page 26 according to PDF Not Clear, Pagation wrong after Page 26 according to PDF, One page also Not Clear	
130	16-09-2022		0710102017752021/7(No. of Docs - 1)		INTUITION REALTY PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	Page 26 according to PDF Not Clear, Pagation wrong after Page 26 according to PDF, One page also Not Clear	
131	16-09-2022		0710102037652022/3(No. of Docs - 1)		QUINTES GLOBAL PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	Page Numbers msising in Index, Pagation msising in RD report document	
132	16-09-2022		0710102037652022/3(No. of Docs - 1)		QUINTES GLOBAL PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	Page Numbers msising in Index, Pagation msising in RD report document	
133	21-09-2022		0710102049962022/5(No. of Docs - 1)		SAMBHAV CONSTRUCTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	Place the Welfare Fee stamp in Blank spaces in Vakalatnama	
134	21-09-2022		0710102049962022/5(No. of Docs - 1)		SAMBHAV CONSTRUCTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	Place the Welfare Fee stamp in Blank spaces in Vakalatnama	
135	22-09-2022		0710102000722021/6	COMPANY PETITION IB (IBC)/159(ND)2021	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED	IBC Under Sec 9		Index Missing	
136	22-09-2022		0710102002792022/1	INTERVENTION PETITION (IBC)/6(PB)2022	ABHAY AGARWAL Vs. SARE GURUGRAM PVT LTD	Sec 60(5)		Page No. Missing After 1to 11 Missing in PDF According your Index	

137	22-09-2022		0710102016282022/5	INTERLOCUTORY APPLICATION (I.B.C)/990(ND)2022	VIKAS GARG Vs. SATYAM AUTO COMPONENTS PRIVATE LIMITED	Sec. 45 (1)		1 Rs. Court Fess Missing in Vakalatnama	
138	22-09-2022		0710102018022022/4	COMPANY PETITION IB (IBC)/272(ND)2022	DHL SUPPLY CHAIN INDIA PRIVATE LIMITED Vs. EICHER MOTORS LIMITED	IBC Under Sec 9		Page No. 213-214, 216, 225, 230, 231, 232, Page Not Clear	
139	22-09-2022		0710102020992020/9	COMPANY PETITION IB (IBC)/596(ND)2020	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED	IBC Under Sec 9		Page No. 1-188 True Copy Sign Missing in Judgement	
140	22-09-2022		0710102033542020/10	COMPANY PETITION IB (IBC)/804(ND)2020	CORPORATION BANK Vs. DMC	IBC under Sec 7		Pagination Wrong in Index According your PDF and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
141	22-09-2022		0710102042242021/4	INTERLOCUTORY APPLICATION (I.B.C)/2838(PB)2021	CLUTCH AUTO LTD Vs. KOTAK MAHINDRA LTD	Sec 60(5)		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
142	22-09-2022		0710102048262022/4	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI Vs. SATYAJIT SINGH MAJITHIA	19(2)		Page No. Missing on E-Stamp Paper According your Index and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	
143	22-09-2022		0710102048262022/5	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI Vs. SATYAJIT SINGH MAJITHIA	19(2)		Page No. Missing on E-Stamp Paper According your Index and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	
144	22-09-2022		0710102049362022/2	COMPANY PETITION IB (IBC)/583(ND)2022	M/S DESHWAL WASTE MANAGEMENT PVT. LTD. Vs. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9		1 Rs. Court Fess Missing in Vakalatnama	
145	22-09-2022		0710102060202022/1	INTERLOCATORY APPLICATION(COM PANIES ACT)/177(PB)2022	FLOVEL HYDRO TECHNOLOGIES PRIVATELIMITED Vs. JEAN LEON ZEKRI	Rule 11 of NCLT		Need to Applicant Sign Every Pages	
146	22-09-2022		0710102060282022/1	RESTORATION APPLICATION (IBC)/56(PB)2022	SP TRADING COMPANY Vs. HIM STEEL PRIVATE LIMITED	Rule 11 of NCLT, 2016		Page No. 5-8 True Copy Sign	



147	22-09-2022		0710102061852021/2	RESTORATION APPLICATION (IBC)/32(ND)2021	ASHIKA CREDIT CAPITAL LIMITED Vs. MICA INDUSTRIES LIMITED	Rule 11 of NCLT, 2016		Page No. 22-28, Page Not Clear	
148	22-09-2022		0710102066452022/2	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED Vs. DURGA DAS AGARWAL	Sec 60(5)		Vakalatnama Merge in One PDF in Reply	
149	22-09-2022		0710102066452022/3	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED Vs. DURGA DAS AGARWAL	Sec 60(5)		Wrongly Filed	
150	22-09-2022		0710102067272022/1	INTERLOCUTORY APPLICATION (I.B.C)/4061(ND)2022	MR .ANIL TAYAL INTERIM RESOLUTION PROFESSIONAL OF NICE PROJECT LIMITED Vs. STRATEGIC CREDIT CAPITAL PVT. LTD.	Application under any other provisions- IBC		Verify Date Not Clear in Affidavit	
151	22-09-2022		0710102076922022/1	INTERLOCUTORY APPLICATION (I.B.C)/4568(ND)2022	CANARA BANK Vs. N S P ASSOCIATES (INDIA) PVT LTD	Application under any other provisions- IBC		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
152	22-09-2022		0710102119972020/2	INTERLOCUTORY APPLICATION (I.B.C)/5763(ND)2020	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	Sec 60(5)		Page No. Not Mentioned in PDF According your Index	
153	22-09-2022		0710102157762019/4	COMPANY APPLICATION(IBC)/194(ND)2020	SATISH JOSHI Vs. P.S.T. TRADING AND COMPONENTS (PROP. CHAMMA JAIN)	Application under any other provisions- IBC		Page No After 70 Page No. Missing in Index	
154	23-09-2022		0710102022322020/2	COMPANY APPLICATION(COM PANIES ACT)/177(PB)2020	MAHESH KUMAR KEJRIWAL Vs. RAMESH KUMAR KEJRIWAL	Application under any other provisions ,Application under any other provisions ,Sec 425		Index Missing and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	
155	23-09-2022		0710102036042022/3	INTERLOCUTORY APPLICATION (I.B.C)/2240(PB)2022	VRINDAVAN CARPETS Vs. MR. AMIT AGRAWAL	Sec 60(5)		Need to Applicant Sign Every Pages	
156	23-09-2022		0710102058602022/1	INTERLOCUTORY APPLICATION (I.B.C)/3589(PB)2022	MR. PARDEEP KUMAR SETHI RESOLUTION PROFESSIONAL Vs.	Sec 60(5)		E-Stamp Paper Missing	
157	23-09-2022		0710102068912022/1	INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2022	VRINDAVAN CARPETS Vs. MR. AMIT AGRAWAL	Rule 11 of NCLT, 2016		Need to Applicant Sign Every Pages	

158	23-09-2022		0710102040282022/16					Vol- 2 in 166 Page No. Missing	
159	17-09-2022		0710102024322022/4	COMPANY PETITION IB (IBC)/339(ND)2022	STATE BANK OF INDIA Vs. REKHA GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR- M/S ALUPAN COMPOSITE PANELS PVT. LTD)	Section 95(1)		Main Case Missing in PDF	
160	17-09-2022		0710102024362022/4	COMPANY PETITION IB (IBC)/370(ND)2022	STATE BANK OF INDIA Vs. NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)		Main Case Missing in PDF	
161	17-09-2022		0710102024712022/4	COMPANY PETITION IB (IBC)/338(ND)2022	STATE BANK OF INDIA Vs. VIJAY KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)		Main Case Missing in PDF	
162	17-09-2022		0710102024722022/5	COMPANY PETITION IB (IBC)/329(ND)2022	STATE BANK OF INDIA Vs. VINOD KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)		Main Case Missing in PDF	
163	17-09-2022		0710102024912022/4	COMPANY PETITION IB (IBC)/330(ND)2022	STATE BANK OF INDIA Vs. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1)		Main Case Missing in PDF	
164	17-09-2022		0710102038322022/2	COMPANY PETITION IB (IBC)/389(ND)2022	KAY EM COPPER PRIVATE LIMITED Vs. OYSTER STEEL & IRON PRIVATE LIMITED	IBC Under Sec 9		Page No. After 13 14-15 Wrong Arrange Page	
165	17-09-2022		0710102061562022/1	COMPANY APPLICATION(COMPAN IES ACT)/330(ND)2022	MIND & CO. Vs. ECOLIFE GREEN ONE MOBILITY PRIVATELIMITED	Rule 11 of NCLT		Page No. 8-236 True Copy Sign Missing in judgement and Need to Applicant Sign Every Pages in WS Volume - 1 Index Missing	

166	17-09-2022		0710102066452022/2	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED Vs. DURGA DAS AGARWAL	Sec 60(5)		Page No. 39-41 Page Not Clear and Vakalatnama Merge One PDF in Reply	
167	17-09-2022		0710102067312021/5	INTERLOCUTORY APPLICATION (I.B.C)/4224(PB)2021	YASMIN SABIR ALI Vs. RABINDRA KUMAR MINITRI	Sec 60(5)		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
168	17-09-2022		0710102071372022/1	INTERLOCUTORY APPLICATION (I.B.C)/4330(ND)2022	ADITYA BIRLA FINANCE LTD. Vs. EXPLO MEDIA PRIVATE LIMITED	Sec 60(5)		Order Copy Missed	
169	17-09-2022		0710102074462020/5	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA Vs. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
170	17-09-2022		0710102077162021/6	COMPANY PETITION (COMPANIES ACT)/174(ND)2021	MIND & CO. Vs. ECOLIFE GREEN ONE MOBILITY PRIVATELIMITED	Sec. 241(1),Sec. 242(4)		Page No. 9-236 True Copy Sign Missing in Judgement and Need to Applicant Sign Every pages	
171	17-09-2022		0710102077662020/7	COMPANY PETITION IB (IBC)/1019(ND)2020	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	IBC Under Sec 9		Wrongly Filed Need to be IA	
172	18-09-2022		0710102027272020/15	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9		Incomplete Documents	
173	19-09-2022		0710102007132022/3	COMPANY PETITION (COMPANIES ACT)/23(ND)2022	MS. NOUF AL MARWAAI Vs. ARAB YOGA FOUNDATION	Sec. 98(1)		Page No. 14-25, 59-75, 112-138 True Copy Sign Missing	
174	19-09-2022		0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		Volume - 1 Index Missing Page No. 113-181- 287, 306- 334 True Copy Sign Missing and Page No. 335-341 , 373-376, 378, 380, Page Not Clear	
175	19-09-2022		0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		Page No. 113-181- 287, 306- 334 True Copy Sign Missing and Page No. 335-341 , 373-376, 378, 380, Page Not Clear	
176	19-09-2022		0710102009952022/12	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA Vs. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		E-Stamp paper and Affidavit Missing and Page No. 11-13 Missing According your Index	
177	19-09-2022		0710102009952022/13	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA Vs. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		E-Stamp Paper and Affidavit Missing and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
178	19-09-2022		0710102015622022/14	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA Vs. CARGO FLASH INFOTECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		E-Stamp paper Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	

179	19-09-2022		0710102015632022/13	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA Vs. ACUMEN OVERSEAS PVT. LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		E-Stamp paper Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
180	19-09-2022		0710102016282022/5	INTERLOCUTORY APPLICATION (I.B.C)/990(ND)2022	VIKAS GARG Vs. SATYAM AUTO COMPONENTS PRIVATE LIMITED	Sec. 45 (1)		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
181	19-09-2022		0710102026832022/3	COMPANY PETITION IB (IBC)/324(ND)2022	KARINA HEALTHCARE PRIVATE LIMITED Vs. HN REACON PRIVATE LIMITED	IBC under Sec 7		E-Stamp Paper Missing	
182	19-09-2022		0710102039672021/4	COMPANY PETITION IB (IBC)/683(ND)2021	LALL MINERALS PRIVATE LIMITED Vs. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9		Need to Applicant Sign Every Pages	
183	19-09-2022		0710102048262022/1	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI Vs. SATYAJIT SINGH MAJITHIA	19(2)		Vakalatnama Missing According your Index	
184	19-09-2022		0710102048262022/2	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI Vs. SATYAJIT SINGH MAJITHIA	19(2)		Clint Sign Missing in Vakalatnama	
185	19-09-2022		0710102053542022/4	COMPANY PETITION IB (IBC)/593(ND)2022	RASHI PERIPHERALS PRIVATE LIMITED Vs. GENERATION NXT COMPART PRIVATE LIMITED	IBC Under Sec 9		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
186	19-09-2022		0710102058812021/8	COMPANY PETITION IB (IBC)/571(PB)2021	YES BANK Vs. ASIAN HOTELS (WEST) LIMITED	IBC under Sec 7		Incomplete Documents	
187	19-09-2022		0710102060192022/1	COMPANY PETITION IB (IBC)/661(ND)2022	BUCKS MARKETING PRIVATE LIMITED- THROUGH LIQUIDATOR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59		Wrongly Filed Need to be IA	
188	19-09-2022		0710102062562022/1	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2022	ASHMEET SINGH BHATIA Vs. ASHOK CHAND SRIVASTAV	Sec 60(5)		Index Missing and True Copy Sign Missing in Annexure	
189	19-09-2022		0710102062842022/5	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA Vs. SACHIN SINGH	Sec 60(5)		Index Missing and Need to Applicant Sign Every Pages	
190	19-09-2022		0710102062842022/6	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA Vs. SACHIN SINGH	Sec 60(5)		Page No. 1-110 True Copy Sign Missing in Annexure	
191	19-09-2022		0710102063822022/3	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. Vs. DECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)		Page No. 5-36 True Copy Sign Missing	
192	19-09-2022		0710102066712022/5	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA Vs. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)		3 Rs. Court Fess Missing in Vakalatnama	

193	19-09-2022		0710102066712022/6	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA Vs. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)		3 Rs. Court Fess Missing in Vakalatnama	
194	19-09-2022		0710102067502022/3	COMPANY PETITION (COMPANIES ACT)/140(ND)2022	DR. VINAY BHARAT RAM Vs. JUHI DEVELOPERS PRIVATE LIMITED	Sec. 98(1)		E-Stamp Paper Missing	
195	19-09-2022		0710102067652021/6	COMPANY PETITION IB (IBC)/562(ND)2021	STROM EXPORTS PRIVATE LIMITD Vs. ARSH ASSOCIATES PRIVATE LIMITED	IBC Under Sec 9		Index Missing	
196	19-09-2022		0710102072232019/6	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/52(PB)2019	APOLLO FINANCE LIMITED Vs.	Sub-section (I) of section 230		Page No. 34-35, 38, Page Not clear	
197	19-09-2022		0710102072992021/8	INTERLOCUTORY APPLICATION (I.B.C)/4979(ND)2021	RAKESH KUMAR GUPTA Vs. THE DEPUTY DIRECTORDIRECTOR ATE OF ENFORCEMENT	Sec 60(5)		Need to Applicant Sign Every Pages	
198	19-09-2022		0710102087762021/9	COMPANY PETITION IB (IBC)/808(ND)2021	RAJENDRA PRASAD TAK Vs. CORE PETROLEUM LTD	IBC Section 59,Application under any other provisions- IBC		Verify Date Missing in Affidavit	
199	20-09-2022		0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA Vs. RAJNEESH NAGAR	Application under any other provisions- IBC		Need to Applicant Sign Every Pages	
200	20-09-2022		0710102024732022/1	INTERLOCATORY APPLICATION (COMPANIES ACT)/112(PB)2022	MS. ARTI KIRLOSKAR Vs. HANSRAJ GUPTA AND CO. PRIVATE LIMITED	Rule 11 of NCLT		E-Stamp Paper Missing and Need to Applicant Sign Every Pages	
201	20-09-2022		0710102045022022/9	INTERLOCUTORY APPLICATION (I.B.C)/2737(ND)2022	PRABHAKAR KUMAR Vs. JAIPUR DEVELOPMENT AUTHORITY (JDA)	Sec 60(5)		E-Stamp Paper Missing	
202	20-09-2022		0710102046692022/2	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2022	GAIL INDIA LIMITED Vs. PUNJ LLYOD LIMITED	Sec 60(5)		Page No. 5- 905 True Copy Sign Missing	
203	20-09-2022		0710102050682022/2	COMPANY PETITION IB (IBC)/535(ND)2022	PRODALIM B.V. Vs. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
204	20-09-2022		0710102051242022/3	COMPANY PETITION IB (IBC)/574(ND)2022	HARDEEP SINGH Vs. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7		Notary Stamp Missing in E-Stamp Paper 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
205	20-09-2022		0710102053192021/7	COMPANY PETITION IB (IBC)/536(ND)2021	UNION BANK OF INDIA Vs. AMIT KATYAL	Section 94(1)		Need to Applicant Sign Every Pages	

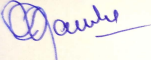
206	20-09-2022		0710102056712022/5	INTERLOCUTORY APPLICATION (I.B.C)/3347(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED Vs. MR. AMANDEEP SINGH SRAN	Application under any other provisions- IBC		Page No. 35, 62-79, 90- 97 , 99, 101, 104, 166, 167, 170, 179, 191 229, Page No. Clear and Page No. 62- 79, 86, 91, 97-98, 102, 166, 266 , 268 Rotate Page	
207	20-09-2022		0710102056712022/6	INTERLOCUTORY APPLICATION (I.B.C)/3347(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED Vs. MR. AMANDEEP SINGH SRAN	Application under any other provisions- IBC		Page No. 33, 62-77, 90, 92, 93, 167, 188 Page Not Clear , Page No. 272, Rotate Page	
208	20-09-2022		0710102124462019/12	COMPANY PETITION IB (IBC)/2324(ND)2019	AJAY KNITWEARS AND FABRICS PRIVATE LIMITED Vs. TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 9		5 Rs. Welfare Fund Fess Missing in Vakalatnama	
209	20-09-2022		0710102172082019/4	COMPANY PETITION IB (IBC)/196(PB)2020	VIVEK ROY & ANR. Vs. ANSAL HOUSING LTD.	IBC under Sec 7		E-Stamp Paper Missing and Affidavit Missing	
210	20-09-2022		0710102/07671/2022					Need to Applicant Sign Every Pages on Application and E-Stamp Paper Missing Page No. 19- 28 True Copy Sign Missing Page No. 40 Page Not Clear and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
211	20-09-2022		0710102051052022/3					Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
212	20-09-2022		0710102114562020/11					1 Rs. Court Fess Missing in Vakalatnama and Please Mentioned in Index Vakalatnama on Record and in Vakalatnama	
213	20-09-2022		0710102060422022/3					Page No. 14- 25 , 100 - 147 , 162-183 , 205 True Copy Sign Missing	
214	20-09-2022		0710102055042022/2	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARGSAI TECHNOLOGIES PRIVATE LIMITED Vs. ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9		Page No. 48, 61, 74, 75, 97, 100, 137-138, 147, 149, 151, 153, 154, 157-159, 162, 167, 169, 177, 181, 206, Page Not Clear	

215	20-09-2022		0710102080232021/11	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATE LIMITED Vs. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9		Incomplete Documents	
216	21-09-2022		0710102009462021/3	COMPANY PETITION IB (IBC)/93(PB)2021	A2V INFRA Vs. SKYLARK INFRA ENGINEERING PVT. LTD.	IBC Under Sec 9		Wrong Arrange Page According your Index Page No. 11- 40 True Copy Sign Missing and Page No. 20 Hand Writing Not Allowed Need Please True Typed Copy	
217	21-09-2022		0710102009802022/10	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		Need to Applicant Sign Every Pages 25 Rs. Welfare Fund Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
218	21-09-2022		0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		Page No. 117- 287, 306- 334 True Copy Sign Missing Please Contact to Registry	
219	21-09-2022		0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		Page No. 117- 287, 306- 334 True Copy Sign Missing Please Contact to Registry	
220	21-09-2022		0710102023362021/1	COMPANY PETITION (COMPANIES ACT)/191(ND)2021	PLAZA GRANITE LIMITED Vs.	Sec. 55(3)		Index Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
221	21-09-2022		0710102029742022/1	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA Vs. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273		Page Wrong Mentioned in Index according your PDF	
222	21-09-2022		0710102039712022/5	COMPANY PETITION (COMPANIES ACT)/90(PB)2022	SUDHIR KUMAR JAINI Vs. DIVINE THERMAL WRAP PRIVATE LIMITED	Sec. 244(1),Sec. 241(1),Sec. 242(4)		Page No. 72- 93, Page Not clear Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
223	21-09-2022		0710102043532022/2	COMPANY PETITION IB (IBC)/624(PB)2022	STATE BANK OF INDIA Vs. PREM CHIMANLAL SINGHEE	Section 95(1)		Affidavit Back Date	
224	21-09-2022		0710102043542022/2	COMPANY PETITION IB (IBC)/625(PB)2022	STATE BANK OF INDIA Vs. PADAM CHIMANLAL SINGHEE	Section 95(1)		Affidavit Back Date	
225	21-09-2022		0710102052922022/2	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/82(ND)2022	PROGRESSIVE INFOTECH PRIVATE LIMITED Vs. INDIAN BANK	Sec. 230-232 - Second Motion		Affidavit Filed Separately Different Diary No.	

226	21-09-2022		0710102060682022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL Vs. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)		Wrongly Filed Need to be Company Petition	
227	21-09-2022		0710102060682022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL Vs. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)		Wrongly Filed Need to be Company Petition	
228	21-09-2022		0710102060682022/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL Vs. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)		Wrongly Filed Need to be IA	
229	21-09-2022		0710102060682022/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL Vs. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)		Incomplete Documents	
230	21-09-2022		0710102060682022/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL Vs. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)		Incomplete Documents	
231	21-09-2022		0710102060682022/6	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL Vs. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)		Incomplete Documents	
232	21-09-2022		0710102060682022/7	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL Vs. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)		Page No. After 52 to 244 Page Missing according your Index	
233	21-09-2022		0710102066452022/2	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED Vs. DURGA DAS AGARWAL	Sec 60(5)		Vakalatnama Merge in Reply One PDF or Separately Diary No. Filed	
234	21-09-2022		0710102066452022/3	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED Vs. DURGA DAS AGARWAL	Sec 60(5)		Index Missing	
235	21-09-2022		0710102074352022/1	INTERLOCUTORY APPLICATION (I.B.C)/4425(ND)2022	MR. SUNIL TANGRI & ANR. Vs. MRS. ASHU GUPTA RESOLUTION PROFESSIONAL WEB TECH PACKAGING (INDIA) PVT LTD	Sec 60(5)		Page No. After 10 to 63 Page Missing According your Index	
236	21-09-2022		0710102075672022/1	COMPANY PETITION (COMPANIES ACT)/151(ND)2022	SANJEEV KHEMKA Vs. KCL LIMITED	Sec. 241(1),Sec. 242(4)		Wrongly Filed Need to be IA	
237	21-09-2022		0710102079372021/4	INTERLOCUTORY APPLICATION (I.B.C)/5050(ND)2021	RESHMA MITTAL Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC		Wrongly Filed Need to be IA	
238	21-09-2022		0710102081622020/1	INTERLOCUTORY APPLICATION (I.B.C)/3441(ND)2020	ANKIT KISHORE SINHA Vs. M/S S L CONSUMER PRODUCTS LIMITED	Sec 54(1)		Index Missing	
239	21-09-2022		0710102147232019/8	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD Vs. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9		Verify Year Wrong in Affidavit and Need to Applicant Sign Every Pages 1 Rs. Court Fess Missing in Vakalatnama	



240	21-09-2022		071020000852015/1	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI Vs. BHANDARI BUILDERS PRIVATE LIMITED	Application under any other provisions		Ture Copy Sign Missing in All Documents Vakalatnama Filed Merge One PDF	
241	22-09-2022		0710102027772022/5					Page No. 36, Page Not Clear	
242	22-09-2022		0710200400802014/9					Document Not Open Please Document Once Again Technical Error	
243	22-09-2022		0710102058602022/1					E-Stamp Paper Missing	
244	22-09-2022		0710102070882020/24					Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
245	22-09-2022		0710102114592020/11					Wrongly Filed Need to be IA	
246	22-09-2022		0710102114592020/12					Wrongly Filed Need to be IA	
247	16-09-2022		0710102017752021/7(No. of Docs - 1)	INTUITION REALTY PVT LTD Vs.	Sec. 230-232 - Second Motion	Order		Page 26 according to PDF Not Clear, Pagation wrong after Page 26 according to PDF, One Page also Not Clear	
248	16-09-2022		0710102037652022/3(No. of Docs - 1)	QUINTES GLOBAL PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order		Page Numbers missing in Index, Pagation missing	
249	21-09-2022		0710102049962022/4(No. of Docs - 1)	SAMBHAV CONSTRUCTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order		Order document corrupted, please upload it again	

  
**DALIP LAMBA**  
 ASSISTANT REGISTRAR  
 NATIONAL COMPANY LAW TRIBUNAL  
 PRINCIPAL BENCH, NEW DELHI.  
 ROOM NO:-103  
 011-24361890